

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

-OA/TA/MP. No. 17 /1994 (RA - 193) [TA 2506/86]
U.O. 2 & 8's Versus Bhagwan D-1148/93

Date of Order	Orders
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This is a misc. application
filed by the non-applicant
(Respondents) in RA - 193 (D-1148/93)
for the removing defects in M.A.,
RA - 193 (TA 2506/86) which was
declined to be registered on
15.11.93. The M.A. for removing
the defects, it has been found
in order.

(Signature)
14/12/93

S.O.(J.) *(Signature)*

11-1-94

None present

Register & Put up in Court
for admission on 13.1.94 d/w MPD - 1146/93
(Signature) (in TA 2506/86)
REGISTRAR
C.A.T., JAIPUR

13.1.94

None present on behalf of the Petitioner.
We do not find force in the ^{misc.} application
and the same is dismissed.

Received by M. Raju
18/1/94

(Signature)
(As Secretary)
Admin. Member

(Signature)
(D.L. Mehta)
Vice-Chairman

on 20.1.94